

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**STARRED QUESTION NO. 110**  
ANSWERED ON 09.02.2023

**PM-KUSUM SCHEME**

\*110. SHRI BALAK NATH  
SHRI SUMEDHANAND SARASWATI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) scheme;
- (b) the salient features of the said scheme and the criteria fixed therein;
- (c) the amount provided to the farmers for installation of solar pumps by the Government during the last two years, State/UT-wise including Rajasthan;
- (d) the positive results/achievements of the said scheme, till date;
- (e) whether the Government has made efforts to review the said scheme and if so, the details thereof;
- (f) whether the officials of the Government are coordinating with the farmers to bring better results and if so, the details thereof; and
- (g) if not, the efforts being made by the Government to provide more benefits to the farmers under the said scheme?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) to (g) A Statement is laid on the Table of the House.

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**Statement referred to in reply to parts (a) to (g) of Lok Sabha Starred Question No.110 to be answered on 09.02.2023 regarding *PM-KUSUM Scheme***

(a) to (g) The main objectives of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) include de-dieselisation of the farm sector, providing water and energy security to farmers, increasing the income of farmers and curbing environmental pollution. The Scheme has three components targeted to achieve solar power capacity addition of 30.8 GW by 31.3.2026 with total central financial support of Rs. 34422 Cr. Other salient features of the Scheme are given at **Annexure-I**.

The amount provided by the Government under the Scheme to States/UTs, including Rajasthan, for installation of standalone solar pumps and solarization of existing agriculture pumps during the last two years and the current year, till 31.12.2022, is placed at **Annexure-II**. State-wise achievements under the three components of the Scheme are placed at **Annexure-III**.

Ministry of New & Renewable Energy (MNRE) is continuously engaged with stakeholders, including the farmers, to review and monitor the implementation of the Scheme. In addition, third party evaluation of the Scheme has been carried out during FY 2020-21. To ease implementation of the Scheme, MNRE has taken various steps which are provided at **Annexure-IV**.

**Annexure-I referred to in reply to part (a) to (g) of Lok Sabha Starred Question No. 110 for 09.02.2023**

**Other salient features of PM- KUSUM Scheme**

<b>Components, Targets &amp; Criteria</b>	<b>Financial Assistance available</b>
<p>The Scheme is demand driven and open for all farmers of the country for implementation as per guidelines issued for the Scheme. The Scheme is implemented through the state government agencies.</p> <p><b>Component A:</b> Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy/cultivable land of farmers. Such plants can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations.</p> <p><b>Component B:</b> Installation of 20 Lakh Stand-alone Solar Pumps in off-grid areas.</p> <p><b>Component C:</b> Solarisation of 15 Lakh Grid Connected Agriculture Pumps through (i) Individual Pump Solarisation and (ii) Feeder Level Solarisation.</p> <p>The beneficiaries under Component-B and Component-C could be individual farmer, Water User Associations, Primary Agriculture Credit Societies and Communities/Cluster Based Irrigation Systems.</p>	<p>Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar/ other renewable power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is Rs. 33 Lakh per MW.</p> <p><b>For Component-B and individual pump solarisation under Component-C:</b> CFA of 30% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower is provided. However, in North Eastern States including Sikkim, Jammu &amp; Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&amp;N Islands, CFA of 50% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower, is provided. In addition, the respective state/UT has to provide at least 30% financial support. Balance cost is to be contributed by beneficiary.</p> <p>For agriculture feeder solarization, CFA of Rs 1.05 Crore per MW is provided. There is no mandatory requirement of financial support from participating State/UT. The feeder solarisation can be implemented in CAPEX or RESCO mode.</p>

**Annexure-II referred to in reply to part (a) to (g) of Lok Sabha Starred Question No.  
110 for 09.02.2023**

**Funds Released Under PM- KUSUM Scheme (till 31.12.2022)**

(Amounted released in Rs. Crore)

S. No.	States/UTs	2020-21	2021-22	2022-23*
1.	Arunachal Pradesh	0	0	0.81
2.	Gujarat	3.95	0	6.18
3.	Haryana	51.33	161.12	102.25
4.	Himachal Pradesh	2.8	0	5.85
5.	Jammu & Kashmir	0	0	15.69
6.	Jharkhand	16.05	0	19.97
7.	Karnataka	1.26	0	0
8.	Madhya Pradesh	0	0	0
9.	Maharashtra	0	9.6	210.46
10.	Manipur	0.36	0	0
11.	Meghalaya	0.28	0	0
12.	Odisha	0.77	0	0
13.	Punjab	8.28	23.7	28.31
14.	Rajasthan	52.06	153.49	193.61
15.	Tamil Nadu	0	20.3	0.3
16.	Tripura	3.96	7.36	0.12
17.	Uttarakhand	0	0	3.31
18.	Uttar Pradesh	15.34	13.73	36.38
19.	Others	0	16.75	0
<b>Total</b>		<b>156.43</b>	<b>406.04</b>	<b>623.24</b>

\* For FY 2022-23 data available till 31.12.2022

**Annexure-III referred to in reply to part (a) to (g) of Lok Sabha Starred Question No. 110 for 09.02.2023**

**Achievements under PM-KUSUM Scheme (till 31.12.2022)**

S. No.	States/UTs	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed
1	Arunachal Pradesh	2	0	200	0	0	0	0
2	Assam	10	0	5000	0	1000	0	0
3	Chhattisgarh	30	0	25000	0	0	330500	0
4	Bihar	0	0	0	0	0	160000	0
5	Gujarat	500	0	8082	<b>1283</b>	7000	300500	0
6	Goa	50	0	200	0	0	11000	0
7	Haryana	65	<b>2.25</b>	252655	<b>40216</b>	0	65079	0
8	Himachal Pradesh	50	<b>19.7</b>	1580	<b>478</b>	0	0	0
9	Jammu & Kashmir	20	0	5000	<b>462</b>	4000	0	0
10	Jharkhand	50	0	36717	<b>8922</b>	1000	10000	0
11	Karnataka	0	0	10314	<b>314</b>	0	337000	0
12	Kerala	40	0	100	0	45100	3200	<b>30</b>
13	Ladakh	5	0	1600	0	0	0	0
14	Madhya Pradesh	500	<b>4</b>	12000	<b>6787</b>	0	270000	0
15	Maharashtra	500	0	225000	<b>37721</b>	0	250000	0
16	Manipur	0	0	150	<b>28</b>	0	0	0
17	Meghalaya	5	0	535	<b>35</b>	0	10000	0
18	Mizoram	0	0	2700	<b>0</b>	0	0	0
19	Nagaland	5	0	165	0	0	0	0
20	Odisha	500	0	5741	<b>1138</b>	40000	10000	0
21	Puducherry	7	0	0	0	0	0	0
22	Punjab	220	0	78000	<b>12128</b>	186	125000	0
23	Rajasthan	1200	<b>62.5</b>	198884	<b>54195</b>	1144	100000	<b>1144</b>
24	Tamil Nadu	424	0	7200	<b>2468</b>	20000	10000	0
25	Telangana	500	0	400	0	0	8000	0
26	Tripura	5	0	6021	<b>1174</b>	2600	0	0
27	Uttar Pradesh	225	0	66842	<b>12773</b>	0	400000	0
28	Uttarakhand	0	0	3705	<b>307</b>	200	0	0
29	West Bengal	0	0	0	0	23700	0	0
	<b>Total</b>	<b>4913</b>	<b>88.45</b>	<b>953791</b>	<b>180429</b>	<b>145930</b>	<b>2400279</b>	<b>1174</b>

- The capacity installed till 31.12.2022 under the three components would result in reduction of 124 million liters in diesel consumption per annum and reduction of around 0.64 million tonnes per annum in Carbon Dioxide (CO<sub>2</sub>) emissions.

**Annexure-IV referred to in reply to part (a) to (g) of Lok Sabha Starred Question No. 110 for 09.02.2023**

**Steps taken by Ministry to ease implementation of the PM-KUSUM Scheme inter-alia include:**

- PM-KUSUM Scheme has been extended till 31.03.2026.
- Central Financial Assistance (CFA) available for pump capacity up to 15 HP (increased from 7.5 HP) to the individual farmers in the North-eastern States, UTs of Jammu & Kashmir and Ladakh, States of Uttarakhand and Himachal Pradesh and Island UTs of Andaman & Nicobar and Lakshadweep, and for each farmer in the cluster/ community irrigation projects in high water table areas in all the States/ UTs.
- Meetings with Banks/Financial Institutions (FIs) for availability of low cost financing to farmers.
- State level tender allowed for procurement of standalone solar pumps
- Time period extended for implementation to 24 months from the date of initial sanction.
- Requirement of performance bank guarantees under Component-A and Component-C (Feeder Level Solarization) relaxed.
- Tender conditions have been revised to increase the installer base in order to expedite extending benefit under the Scheme.
- Solarization of pumps under the Scheme included under Agriculture Infrastructure Fund (AIF) to provide subsidized loans to farmers.
- Scheme included under Priority Sector Lending (PSL) Guidelines of the Reserve Bank of India (RBI) to enable ease of accessing finance. Further, a number of banks have issued lending guidelines for the Scheme.
- Specifications & testing procedure of the solar pumps have been revised from time to time to promote quality of installations.
- Web-Portals at Central and at State levels have been developed for monitoring of Scheme.
- Creating publicity and awareness including through CPSUs.
- Toll free number provided for ease of getting information on the Scheme.
- Regular monitoring of the progress and issuance of clarifications and amendments to the scheme guidelines based on lessons learnt during implementation and feedback from stakeholders.